

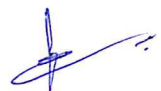


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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SAWDEEP KUMAR (For) HARI SHANKAR MANI	Petitioner.	
2.	B. Ullasavelan	R ₁ To R ₃	
3.	Siddharth for P. Guridharan	R ₄	

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri B Ullasavelan, counsel for R1 to R3 and Shri Siddharth, representing counsel for R4 are present. Counsel for R1 to R3 has already submitted his arguments. Time extended at request of counsel for petitioner for submitting final arguments. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)